Sr. No. 04 Supp. List-01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 11/2020

Muzaffar Ahmad Bhat

...Applicant(s)

Through: - Mr. Jagpaal Singh, Advocate

v/s

Narcotics Control Bureau, Zonal Unit Jammu

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice to the non-applicant for filing objections.

List on 02.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 12.05.2020